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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

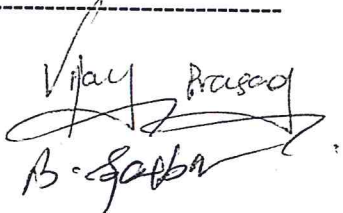
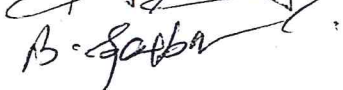
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/8/2018  
NAME OF THE PETITIONER(S) : AZHISHAN PHARMA PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	H. VIJAY PRASAD Practicing Company Secretary	Petitioner	
2.	Sarath babu	Counsel to respondent	

**ORDER**

PCS representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 25.01.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc